

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.04.2021		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.04.2021)
1	MAT App	41
2	FA	18
3	FAO	0
4	Criminal Revision Petition	14
Total		73
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.04.2021		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	716
2	Additional Family Court, Agartala	763
3	Family Court, Udaipur	493
4	Family Court, Kailashahar	235
5	Family Court, Ambassa	27
6	Family Court, Khowai	178
7	Family Court, Sonamura	129
Total		2541
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.04.2021		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	2
2	Gomati Judicial District	75
3	South Tripura Judicial District	240
4	Unakoti Judicial District	0
5	North Tripura Judicial District	406
6	Sepahijala Judicial District	27
7	Khowai Judicial District	0
8	Dhalai Judicial District	139
Total		889
Total pendency in Tripura as on 30.04.2021		
1	Family Courts	2541
2	District Courts other than the Family Courts	889
Grand Total		3430